

TELECOM REGULATORY AUTHORITY OF INDIA
Mahanagar Door Sanchar Bhawan,
Jawahar Lal Nehru Marg (Old Minto Road)
Next to Zakir Hussain College,
NEW DELHI-110002

Telecom Regulatory Authority of India (TRAI) will be holding Open House Discussion on the following subject at the date venue and time given below:

Subject	Date	Venue	Time
Amendments required in the Telecom Consumers' Protection and Redressal of Grievances Regulations, 2007 and Direction dated 29.08.2006 on issue of Docket Number for customers' complaints and termination of service.	25.02.2010 (Thursday)	Kautilya Hall Hotel Samrat, Kautilya Marg, Chanakyapuri, New Delhi- 110021	11 AM

Interested Stakeholders/industry representatives are invited to participate. The proposal dated 10th August, 2009 for amendments of the Telecom Consumers Protection and Redressal of Grievances Regulations, 2007 and direction dated 29.08.2006 on issue of Docket Number for customers' complaints and termination of service is available on the TRAI website 'www.trai.gov.in' under the heading "Regulations".

For any clarification, please contact Shri M.C. Chaube, Advisor (QoS), Ph. 011-23215228/23230404, Fax No. 011-23213036, Email : advqos@trai.gov.in